

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 12
IA No. 242/JPR/2023
IA No. 244/JPR/2023
CP No. (IB)- 239/9/JPR/2019
Under Section 9 of IBC, 2016**

In the matter of:

Leomine Organics Pvt. Ltd.

... Operational Creditor/Applicant

Versus

Khator Fibre and Fabrics Ltd.

... Corporate Debtor/Respondent

Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER

HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

For the Applicant : Umang Gupta, Adv.

For the Respondent : Sagrika Joshi, Adv.

ORDER

CP No. (IB)- 239/9/JPR/2019

List the matter along with all pending IAs before the regular bench on 10.07.2024.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 26, 2024